

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00064/2017

DATED THIS THE 1st DAY OF AUGUST 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

K.Nagaraja,
Aged about 49 years,
S/o late MN.Krishna Rao,
Working as Manager cum Salesman,
All India Institute of Speech
& Hearing (AIISH),
Represented by its Director,
Manasa Gangotri,
MYSORE-567 006.
R/o No.2040, 10th cross,
Maruthi Tent Road,
Janatha Road,
Mysuru.Applicant

(By Shri Ranganatha S.Jois..... Advocate)

Vs.

1.The Union of India,
Represented by its Secretary
Department of Health and Family Welfare
Nirman Bhavan, 3rd Floor,
'A' Wing,
New Delhi 110 003.

2.All India Institute of Speech
& Hearing (AIISH),
Represented by its Director,
Manasa Gangotri,
MYSORE-560 006.Respondents.

(By Shri K.Ananda, Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. We heard the matter today. Both counsel submit that if Annexure-R-5 is directed to be disposed of by an speaking order within a time frame of 2 months time, the grievances of the applicant and convenience of the respondents can be protected. Therefore, we allow it. Let the respondents dispose of Annexure- R-5, representation of the applicant, within 2 months time with a speaking order.
2. OA is allowed to this limited extent. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No.64/2017

Annexure A1: Copy of the appointment orders dt. 20.9.1991

Annexure A2: Copy of the order of CAT dated 30.1.2012

Annexure A3: Copy of the regularisation order dated 1.10.2013

Annexure A4: Copy of the endorsement dated 4.1.2016

Annexure A5: Copy of the letter dated 12.9.2015

Annexures with reply statement by respondents

Annexure R-1: Copy of OM dated 20.9.1991

Annexure R-2: Copy of the order dated 30.1.2012 passed in OA.305/2011

Annexure R-3: Copy of representation by applicant.

Annexure R-4: Copy of OM dated 12.10.2015

Annexure R-5: Copy of representation dated 26.11.2015

Annexure R-6: Copy of OM dated 4.1.2016